

(b) and (c). Besides the two coal seams that are being worked in the Tandur Collieries, outcrops of coal were found in three other places in the Tandur area as a result of survey carried out in the field season 1952-53. Mapping was carried out in the Gondwana belt which runs from Dharmaraopet in a south-easterly direction beyond the Godavari river in 1953-54. No outcrops of coal were found. Systematic mapping of the Kottagudem Coalfield was carried out by the Geological Survey of India during the field season 1954-55. No outcrops of coal were found.

Reconnaissance survey of the Godavari Valley (areas adjoining the Singareni Coalfields) has been made with a view to drilling, so that production may be raised by the end of the 2nd Five Year Plan. The work has been started recently and it is still too early to come to any definite conclusions about the potentiality of the fields.

Income-Tax Arrears

1162. { Shri Ram Krishan.
Shri S M Banerjee:
Shri Hem Raj:
Shri Aurobindo Ghosal:
Shri D. C. Sharma:

Will the Minister of Finance be pleased to state

(a) whether it is a fact that there is continuous increase in the amount of outstanding demands for income-tax;

(b) if so, total arrears outstanding at the end of each of the last three years;

(c) nature of steps taken or proposed to be taken to recover these arrears; and

(d) whether any change has been made recently in the income-tax realisation machinery?

The Minister of Finance (Shri Morarji Desai): (a) Yes, Sir

(b) The total arrears outstanding as on 31-3-1956, 31-3-1957 and 31-3-1958, according to Departmental registers, were respectively Rs 233.59 267 33 and 287 32 crores. These figures, however, included Rs. 46 71, Rs 52.37 and Rs 52 66 respectively which represented the demands raised but had not fallen due for payment on or before the dates specified above. Excluding these amounts, the respective figures of arrears outstanding as on 31-3-1956, 31-3-1957 and 31-3-1958 were Rs 186 88, Rs 214 96 and Rs 234 66 crores.

(c) A statement is laid on the Table of the House [See Appendix II, annexure No 111].

(d) No, Sir

Schools in Manipur

1163. **Shri L. Achaw Singh:** Will the Minister of Education be pleased to state:

(a) whether any representation has been received from institutions and school teachers in Manipur against the conversion of aided and private schools under the Territorial Council; and

(b) if so, the action taken thereon?

The Minister of Education (Dr. K. L. Shrimall): (a) Some representations have been received by the Manipur Administration against the conversion of aided and private schools into schools managed entirely by the Territorial Council.

(b) The taking over of these institutions is part of the approved schemes under the Second Five-Year Plan which are being implemented by the Territorial Council. The matter is entirely within the jurisdiction of the Territorial Council, which is an autonomous statutory body. The representations have been brought to the notice of the Council by the Administration.